

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARUPPUKOTTAI SRI JAYAVILAS LTD  
NAME OF THE RESPONDENT(S) : KARPAGAM SHPINNERS PVT LTD  
UNDER SECTION : 433 ( e)(f)**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

*(The table body is mostly blank with three large diagonal lines drawn across it, indicating no entries or redactions.)*

*D-T19*

## ORDER

In the first meeting of CoC, the resolution came to be passed for appointment of Resolution Professional viz., Mr. G. Gunasekaran. Based on which this Bench vide Order dated 23.10.2017 directed the Registry to send the name for confirmation of the IBBI. Pursuant to which, the IBBI vide their communication dated 25.10.2017 confirmed the name of the R.P. Therefore, we appoint Mr. G. Gunasekaran as R.P. in the matter and direct him to proceed in the matter in accordance with law. The IRP Mr. R. Raghavendran stands relieved of his duties. The Registry is directed to send the copy of this Order to the Operational Creditor, Corporate Debtor, the RP and the IRP.

*S. Vijayaraghavan*

**(S. Vijayaraghavan)**  
**Member (Technical)**  
pam

*Ch. Md. Sharief Tariq*

**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**



भारतीय दिवाला और शोधन अक्षमता बोर्ड  
Insolvency and Bankruptcy Board of India

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IBBI/IP/REP/NCLT/Chn/2017/13G

25 October, 2017

Shri G Jagannath  
Deputy Registrar  
National Company Law Tribunal  
Chennai Bench  
Corporate Bhavan  
3<sup>rd</sup> Floor 29 Rajaji Salai  
Chennai-600001  
Tamil Nadu

**Sub: Confirmation of change of Insolvency Resolution Professional u/s 22(4) of I&B Code, 2016 (TCP 225/(IB)/2017, Aruppukottai Sri Jayavilas Ltd. v. Karpagam Spinners Pvt. Ltd.)**

**Ref: TCP/225/(IB)/2017 Email dated 25-10-2017**

Dear Sir,

With reference to above, the Board, in exercise of powers u/s 22(4) of Insolvency and Bankruptcy Code 2016, accords confirmation to the name of Resolution Professional Mr. G Gunasekaran (IBBI/IPA-001/IP-P00681/2017-18/11178) in the matter of Aruppukottai Sri Jayavilas v. Karpagam Spinners Pvt. Ltd.

Yours faithfully,

I Sreekara Rao  
Deputy General Manager